

23

**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

**T.P. No.86/560(6)/NCLT/AHM/2017(New)  
C.P. No. 7/560(6)/NCLT/AHM/2015(Old)  
(Gwalior Bench, Madhya Pradesh High Court)**


Coram: **Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL  
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.02.2018**

Name of the Company: Rajesh Dadhia  
V/s.  
Registrar of Companies & Ors.

Section of the Companies Act: Sections 560(6) of the Companies Act, 1956

**S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE**


1. PAVAN S. GODIAWALA ADVOCATE PETITIONER 
- 2.

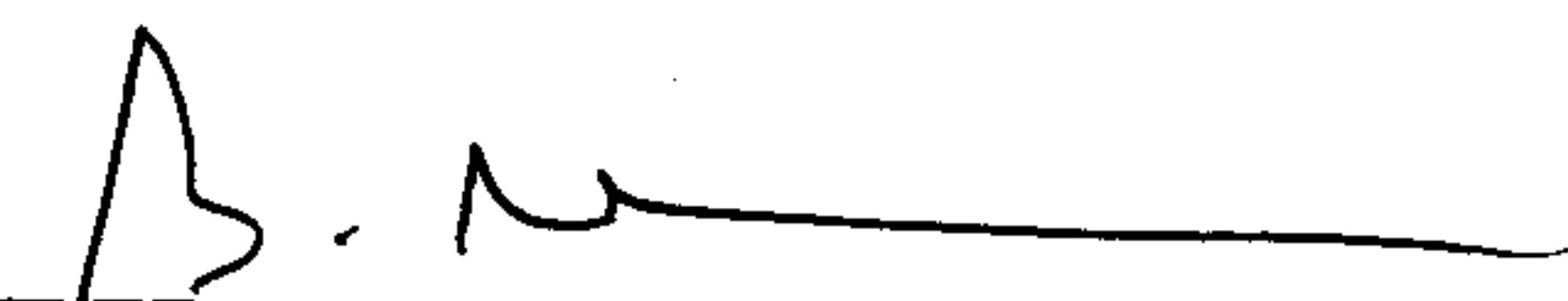
**ORDER**

Learned Advocate Mr. Pavan Godiawala present for Petitioner. None present for Respondent.

Learned Advocate Mr. Pavan Godiawala filed Vakalatnama for Petitioner.

List the matter on 15.03.2018.

  
**MANORAMA KUMARI  
MEMBER JUDICIAL**

  
**BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

Dated this the 16th day of February, 2018.